

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**CONTEMPT PETITION NO.170/0040/2019**  
**IN**  
**OA. NO.170/00113/2016**

**DATED THIS THE 11<sup>TH</sup> DAY OF MARCH, 2020**

## **HON'BLE SHRI C.V.SANKAR**

...MEMBER(A)

K. Haribabu  
S/o K. Narayana,  
Aged about 60 years,  
Retd. Upper Division Clerk,  
R/o No. 17/134,  
Ramaiah Colony,  
Near Hussain Nagar,  
4<sup>th</sup> Cross, Bellary – 583 101 .....Petitioner

(By Advocate Shri K. Hanifa)

vs.

1. Dr. P.R. Ojasvini,  
The Disciplinary Authority Cum Director  
ICAR, Indian Institute of Soil and Water Conservation  
(Formerly known as CSWCRTI),  
No. 218, Kaulagarh Road,  
Dehradun – 248 195 (Uttarakhand)

2. Dr. S.L. Patil,  
The Head of the Centre, ICAR,  
Indian Institute of Soil and Water Conservation Research  
Centre, Cantonment,  
Bellary – 583 104 (Karnataka) .....Respondents

(By Shri B.A. Chandrashekhar, Counsel for the R-2)

**ORDER (ORAL)**

Shri K. Hanifa, learned counsel for the petitioner produces a memo with copy of the order F.No. 3-10/2019-Vig.II dated 05.02.2020, stating that the order of this Tribunal dated 14.12.2018 has been complied with. Therefore, the Contempt Petition is dismissed. Notice discharged. No costs.

(C.V.SANKAR)  
MEMBER(A)

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**Annexures referred to by the Applicant in CP No.40/2019**

Annexure C1 : Copy of Order dated 14.12.2018 in OA.113/2016.  
Annexure C2 : Copy of letter dated 20.12.2018 issued by R-2.  
Annexure C3 : Copy of Defence of the applicant dated 17.01.2019.  
Annexure C4 : Copy of Reminder dated 04.2.2019.  
Annexure C5 : Copy of Reminder dated 27.02.2019.  
Annexure C6 : Copy of Reminder dated 22.3.2019.

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